

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS

LOK SABHA
UNSTARRED QUESTION NO.1645
TO BE ANSWERED ON 27.07.2016

14-Point Charter

1645. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government is taking steps to put in place 14-point charter to tap the potential of youth to the optimal level and increase their participation in national schemes and if so, the details thereof;

(b) whether the Government has directed all departments, youth organisations, magistrates and Governments to mobilise youth by designing an inspiring/patriotic youth anthem in sync with the 21st century and recording 100 sentences commonly used in youth conversation to be disseminated in a booklet or electronic form and if so, the details thereof and the steps being taken in this regard; and

(c) whether States have been asked to create their own youth portals to make available information that is of interest to the younger generation and departments have been asked to proactively engage with the youth on social network and if so, the details and programme made thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)

(a) During a High-Level Government Review of the schemes and activities of youth organizations, the following decisions have been taken :

- i) A workshop should be organized involving all youth organizations, concerned Central Ministries/Departments and State Governments to synergize their activities.
- ii) All the youth organizations, Government Departments/Organisations/ NGOs should act in synchronized manner to mobilize youth to carry out a chosen activity all over the country on 12th January every year.
- iii) An inspiring patriotic youth anthem in sync with 21st century context be composed. In this endeavour, assistance of willing literary person(s) may be taken.

- iv) Swachhta efforts by youth organizations should be more focused. The youth organizations should focus on taking up cleaning of schools/colleges, hospitals and public statues. Efforts should be to make certain villages in each district Open Defecation Free, by 12th January, 2017.
- v) Under Ek Bharat Shreshta Bharat (EBSB) initiative, NITI Aayog to identify 100 sentences commonly used in conversations and get them translated in all Indian languages. These should be disseminated widely to all units in booklet and/or electronic form.
- vi) A comprehensive youth portal should be developed so that all information/data/applications of interest to youth are available at one place.
- vii) All the youth organizations should pro-actively make use of social media to connect with youth.
- viii) During May – June, 2016 all organizations should undertake measures to create awareness about water conservation/re-charge. In light of district plans, concrete steps like building boribund, farm ponds, well re-charge, etc. should be taken and propagated.
- ix) During July-August 2016, massive programmes for plantation be taken up.
- x) The youth organizations should also work actively to support implementations of the “Indradhanush” Immunization Initiative.
- xi) During 2017, FIFA U-17 World Cup will be hosted by India. This may be looked at as an opportunity to popularize the games among youth in India and concerted efforts may be made.
- xii) A National Coordination Committee of all Youth Organisations should be constituted under the chairmanship of Secretary, Youth Affairs, which should meet once every month, for achieving better coordination and synergy among the programmes of all youth organizations.
- xiii) The locations of NCC units be rationalized.
- xiv) Next review meeting shall be held after 3 – 4 months.

(b) An open contest has been launched on MyGov.in portal inviting entries in Hindi language for inspiring/patriotic youth anthem in sync with the 21st century. Assistance of willing literary person(s) has also been taken in this endeavour. The last date for receipt of entries is 15th August, 2016. 100 commonly used sentences in youth conversations to be disseminated in a booklet or electronic form, have been identified.

(c) A decision has been taken to develop National Youth Portal with an objective to disseminate information/data/applications of interest of youth at one platform. States have not been asked separately to create their own youth portals.
